

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Misc Application No.49 of 2017 in Application No.217 of 2015**

**Applicant(s)**

S.Vadivel  
S/o Saikannu  
Pudhukudi Village,  
Udayarpalayam Taluk,  
Ariyalur District

**Respondent(s)**

Mr.Veeramuthukumar, Commissioner,  
Jayankondam Municipality,  
Jayankondam, Ariyalur District

**Counsel appearing for applicant**

M/s.Yogeshwaran  
Neha Miriam Kurian

**Counsel appearing for respondent/s**

Mr.P.Srinivas

Note of the Registry	Orders of the Tribunal
Item No.9	<p>Date: 18<sup>th</sup> September, 2017</p> <p>The learned counsel appearing for respondent in M.A.No.49 of 2017 seeks time to file reply. Reply shall be filed within two weeks from today after serving copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within one week thereafter. We make it clear that if the reply is not filed within the next date, the application will be taken on merit and orders will be passed in accordance with law.</p> <p>Print the name of Mr.P.Srinivas, learned counsel appearing for respondent in place of Mr.M.K.Subramanian &amp; others.</p> <p>Post this application on 31.10.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>